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INVITATION FOR EXPRESSION OF INTEREST FOR PROTOCOL MARINE SERVICES PRIVATE LIMITED OPERATING IN CNF AGENT, TRANSPORTATION INDUSTRY AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Protocol Marine Services Pvt. Ltd. U63090MH2001PTC133857
2.	Address of the registered office	1502/A, 15th Floor Universal Majestic, P.L Lokhande Marg, Chembur (W) Mumbai 400043
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	1502/A, 15th Floor Universal Majestic, P.L Lokhande Marg, Chembur (W) Mumbai 400043
5.	Installed capacity of main products/ services	CHA, Transportation Service Provider.
6.	Quantity and value of main products/ services sold in last financial year	Service Sector, CHA and Transport service provider
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For further details pls contact on : protocolmarine.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For the detailed EOI and eligibility criteria, please contact on protocolmarine.cirp@gmail.com
10.	Last date for receipt of expression of interest	17.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	20.01.2023
12.	Last date for submission of objections to provisional list	25.01.2023
13.	Process email id to submit EOI	protocolmarine.cirp@gmail.com



Swapnil Mukund Agrawal
Interim Resolution Professional
IBBI/IPA-001/P-00845/2017-18/11429
102, Krushna Kunj, 10C, Nawab Layout,
Tilak Nagar, Nagpur – 440 010
Dated 03-01-2023
Place – Mumbai / Nagpur